

FORM-G
INVITATION FOR EXPRESSION OF INTEREST FOR
ERA INFRASTRUCTURE (INDIA) LIMITED OPERATING IN NEW ASHOK
NAGAR, NEW DELHI, DELHI, INDIA, 110096

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	ERA INFRASTRUCTURE (INDIA) LIMITED. CIN- U45200DL2007PLC169191 PAN – AACCE0291J
2.	Address of the registered office	B-292, Chandra Kanta Complex, Shop No. 2 & 3, Near Metro Pillar No. 161, New Ashok Nagar, New Delhi, NEW DELHI, Delhi, India, 110096
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Not Applicable
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	Employees- 0 Workmen- 0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Sending request by email to era.cirp@ibcprocess.in
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Sending request by email to era.cirp@ibcprocess.in ,
10.	Last date for submission of expression of interest	11/07/2026
11.	Date of issue of provisional list of prospective resolution applicants	16/07/2026
12.	Last date for submission of objections to provisional list	21/07/2026
13.	Date of issue of final list of prospective resolution applicants	24/07/2026

14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	03/08/2026
15.	Last date for submission of resolution plans	03/09/2026
16.	Process email id to submit Expression of Interest	era.cirp@ibcprocess.in
17.	Details of the corporate debtor's registration status as MSME	Not Applicable

Sd/-

Mr. Alok Kumar Agarwal (IP)
IBBI/IPA-001/IP-P00059/2017-2018/10137
AFA Validity- 30th June 2027
Resolution Professional for
Era Infrastructure (India) Limited
Correspondence (Corporate Address) –C-
100, Sector 2, Noida, Uttar Pradesh 201301

Date: 26.06.2026

Place: Delhi